

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 82 of 1995

Tuesday, this the 17th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. T Cicilraj,
Ex-Extra Departmental Delivery Agent,
Sethuparvathipuram. .. Applicant

By Advocate Mr. PC Sebastian

Vs.

1. The Sub Divisional Inspector
of Post Offices,
Munnar Sub Division,
Munnar, Kerala

2. Sri CJ John,
Inquiring Authority,
Assistant Superintendent of
Post Offices, Idukki Division,
Thodupuzha-685 584.

3. K Narayanan,
Adhoc Disciplinary Authority,
Sub Divisional Inspector of Post Offices,
Kattappana.

4. The Superintendent of Post Offices,
Idukki Division,
Thodupuzha-685 584.

5. The Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.

6. Union of India represented by the
Secretary,
Ministry of Communications and
the Director General,
Department of Posts, Dak Bhavan,
New Delhi. .. Respondents

By Advocate Mr. TR Ramachandran Nair, Additional Central
Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges an order of the disciplinary
authority, confirmed in appeal in A-7. According to him,
the disciplinary proceedings were conducted by an authority,

who was disabled from doing so. Applicant can raise his contentions before the authority contemplated by Rule 16 of the Extra Departmental Agents (Conduct and Service) Rules, 1964. He may move that authority within one month from today, and the said authority shall examine the matter and pass a speaking order within three months of the date of receipt of the petition.

2. We dispose of the application as aforesaid. No costs.

Dated the 17th January, 1995.


P. V. Venkatakrishnan

ADMINISTRATIVE MEMBER


Chettur Sankaran Nair

VICE CHAIRMAN

ak/171